

(c) and (d) The telecast of programmes by private satellite/cable television channels is regulated by the Cable Television Networks (Regulation) Act, 1995. The Act does not provide for pre-censorship of the programmes telecast by such TV channels. However, it provides that all programmes telecast by these TV channels should be in accordance with the Programme Code, which has been laid down in the Cable Television Networks Rules, 1994.

#### **Foreign investment and participation in print media**

4867. SHRI ANIL MADHAV DAVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether foreign investment and/or participation have been permitted in print media and if so, the details thereof;

(b) whether there is any proposal to allow more foreign participation; and

(c) the details of media companies which were allowed to have foreign participation during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) In the print media sector, foreign investment upto 100% is allowed in the Speciality/Technical/Scientific magazines in the non-news category. Foreign investment upto 26% is allowed in the Indian entities publishing newspapers & periodicals/magazines dealing with news and current affairs and in Indian entities publishing facsimile editions of foreign newspapers. However, foreign investment upto 100% is allowed in case foreign publishing houses bringing out facsimile edition of their own newspaper through their wholly owned subsidiaries in India.

(b) At present, there is no such proposal under consideration.

(c) The proposals of foreign investment are approved by Foreign Investment Promotion Board (FIPB) on the basis of comments received from various concerned ministries. The details of the media companies in respect of which the Ministry has conveyed its comments during the last two years, are given in Statement.

**Statement***A. Indian companies having foreign partnership in print media*

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Sl.No.	Name of the Indian company
<b>2011</b>	
1.	M/s. G+J India Pvt. Ltd.
2.	M/s. Lokmat Media Ltd., Mumbai
3.	M/s. iFast Financial India Pvt. Ltd., Mumbai
4.	M/s. Vogal Business Media India Pvt. Ltd., Mumbai
5.	M/s. Financial Planning Corporation India Pvt. Ltd.
6.	M/s. Omnimedia Publications India Pvt. Ltd., India
7.	M/s. Wolters Kluwer (India) Pvt. Ltd., Delhi
8.	M/s. IPFonline Ltd., Chennai
9.	M/s. Buda Gesellschaft Mit Beschaukter Haftung, Germany
<b>2010</b>	
1.	M/s. Network 18 Media and Investment Ltd.
2.	M/s. Walt Disney Company (I) Pvt. Ltd.
3.	M/s. Amar Chitra Katha Pvt. Ltd., Mumbai
4.	M/s. Clear Channel Mumbai Pvt. Ltd., Mumbai
5.	M/s. Haymarket Media (I) Pvt. Ltd.
6.	M/s. Hindustan Media Ventures Ltd., Patna
7.	Ms. Henrietta Julia Marleen Holtz, Germany
8.	M/s. Interpublic Mauritius Ltd., Mauritius
9.	M/s. Getit Infoservices Pvt. Ltd.
10.	M/s. D.B. Corps Ltd.
11.	M/s. Jagran Media Network Pvt. Ltd., Kanpur

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*B. Details of companies in electronic media in respect of which comments forwarded by M/O I & B to FIPB in regard to foreign investment*

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Sl.No.	Name of the company
1.	M/s. South Asian Regional Investments Singapore, Pvt. Ltd.
2.	M/s. B4U Broadband (India) Pvt. Ltd.
3.	M/s. A&E Television Networks, LLC
4.	M/s. Word of God Fellowship, Inc.
5.	M/s. Big Showbiz Broadcast Ltd.
6.	M/s. Bharat Broadcasting Network Ltd.
7.	M/s. 9X Media Pvt. Ltd.
8.	M/s. SIDOFI Communication Investments Limited
9.	M/s. What's On India Media Pvt. Ltd.
10.	M/s. Cyquator Media Services Pvt. Ltd.
11.	M/s. NDTV Lifestyle Limited
12.	M/s. TV Vision Limited
13.	M/s. Cellcast Interactive India Pvt. Ltd.
14.	M/s. Jeevan Telecasting Corporation Limited
15.	M/s. Catvision Limited
16.	M/s. Nikit Investment Pvt. Ltd.

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**Support for tourism development**

4868. SHRI S. THANGAVELU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry has proposed to provide support for tourism development in the country;

(b) if so, whether this move would increase the foreign tourist arrival in the country from 0.06 per cent to 1.0 per cent during the Twelfth Five Year Plan; and

(c) if so, the details thereof?